

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench



O.A. No.434 of 1996

AK
New Delhi, dated the 3rd September, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Sh. Shri Chand Yadav,
Chowkidar,
S/o Shri Minari Lal,
R/o Vill. Neel Sarai,
Near Saket,
New Delhi-110068. APPLICANT
(By Advocate: Shri J.C. Madan)

VERSUS

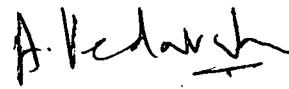
1. Govt. of N.C.T. OF Delhi
through the Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. The Director General,
Civil Defence & Home Guards,
Raja Garden,
New Delhi-110027. RESPONDENTS

ORDER (Oral)

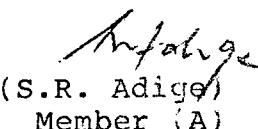
BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Shri J.C. Madan for the
applicant

2. Shri Madan prays for permission to
withdraw the O.A. with liberty to file a fresh
O.A. in accordance with law. Accordingly this
O.A. is dismissed as withdrawn and the liberty
given, *as prayed for*



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Member (A)

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